### CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE - 560 030.

Contempt Petition Na.1 to 11 /1995

Dated: 4 APR 1995

APPLICATION NO. 128,179,183,185 to 192 of 1993.

APPLICANTS:

Sri.S.K.Sreenivasan and Ten Others.

V/S.

RESPONDENTS: Br.R. Krishnan, Director, GTRE, Bangalore and two others..

To

- Sri.P.T.Sreenivasa Reddy, Advocate, No. 112, Upstairs, Cubbonpet Main Road, Bangalore-560 002.
- Sri.M. Vasudeva Rao, Additional Central Govt. Standing Counsel, High Court Bldg, 2. Bangalore-560 001.

Subject:- Ferwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-38. ---xxx---

Please find enclosed herewith a copy of the Order/ Stay Order/Interim Order, passed by this Tribunal in the above

mentioned application(s) on 27th March. 1995.

Is sued on

5/4/95

TID IC IAL BRANCHES.

€W.

## CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH.

#### CONTEMPT APPLICATION NO. 1 TO 11 / 1995

IN

ORIGINAL APPLICATION NO. 128, 179, 183, 185 TO 192/93

#### MONDAY, THE 27TH DAY OF MARCH, 1995

SHRI V. RAMAKRISHNAN ... MEMBER (A)
SHRI A.N. VUJJANARADHYA ... MEMBER (J)

- Shri S.K. Sreenivasan,
   aged 56 years,
   3111, 6th Main, Indiranagar,
   HAL II Stage, Bangalore-38.
- Shri K.S. Sundar Rajan, aged 48 years,
   C-1-13 DRDO Complex,
   C.V. Raman Nagar,
   Bangalore-93.
- Shri B. Sivaprakasham,
   aged 53 years,
   720 Kariyanapalya Extension,
   Near Singh Engineering Works,
   Bangalore 84.
- 4. Shri M.D. Saifulla Khan, aged 56 years, Foreman, Gas Turbine Research Establishment, Bangalore.
- Shri E. Jayapalan,
   aged 52 years,
   Puram Hobli,
   Bangalore-16.
- 6. Shri C.T. John, aged 59 years, 294/6th Main, Further Exten. Vivekanagar, Bangalore-47.

BANG ALOW

Shri K. Chandran, 52 years, B. Munianjappa Block, Near Thippasandra, JB Nagar Post, Bançalore-75.

- 8. Shri M.A. Dass, 59 years, C-4-5 DRDO Complex, C.V. Ramannagar, Bangalore-93.
- 9. Shri G.M. Zaiauddin, 93/5 6th Cross Chelvadipalya, Bangalore-93.
- 10. Shri D.S. Suryanarayana, aged 45 years, 77 Brindavan Layout, Vijanapura K.R. Pura Hobli, Bangalore - 16.
- 11. Shri B. Mahadevappa, 56 years, C-11-10 DRDO Complex, C.V. Ramannagar, Bangalore-93.

Complainants

( By Advocate Shri P.T. Sreenivasa Reddy )

Vs.

- 1. Dr. R. Krishnan,
  Director,
  Gas Turbine Research
  Establishment,
  C.V. Raman Nagar,
  Defence Research & Development
  Organisation, Bangalore—93.
- 2. Dr. K.G. Narayanan,
  Director,
  Aeronautical Development
  Establishment,
  D.R.D.O., Bangalore—93.
- 3. Dr. A.P.J. Abdul Kalem,
  Scientific Adviser to Sena
  Mantralaya & Director General &
  Secretary to Government,
  Ministry of Defence,
  Government of India,
  New Delhi 11.

Respondents

( By Addl. Central Govt. Standing Counsel, Shri M.V. Rao )

R

#### DRDER

#### Shri V. Ramakrishnan, Member (A)

We have heard Shri M.V. Rao for the department who files an objection statement for the alleged contempers and also an affidavit to the effect that the directions of the Tribunal in OA 128/93 and 179 to 202/93 have been fully complied with. Shri Rao submits that the direction of the Tribunal was that a seniority list may be prepared for promotion to the level of Chargeman Gr. I and above in respect of vacancies which arose prior to 28.1.92 and which will be available after 12.9.81 to Precision Mechanics in the scale of Rs. 425 - 700 with 3 years service. This direction was to be complied with within 5 months from the date of that order. Due to administrative difficulties this could not be complied with within 5 months and the department prayed for extension of time which was granted and within the extended time they have prepared the seniority list as directed by the Tribunal. In view of the position brought out by the standing counsel, the contempt petition does not survive and accordingly the contempt proceedings are dropped and the alleged contemners are discharged. If the complainants are still aggrieved with the revised seniority list, they are at liberty to take appropriate steps as per law.

27/5/10

V. RAMAKRISHNAN ) MEMBER (A)

TRUE COPY

Bandalore

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

DATED THIS THE TWENTYSEVENTH DAY OF AUGUST, 1993

Present: Hon'ble Shri S. Gurusankaran, Member(A)
Hon'ble Shri A.N. Vujjanaradhya, Member(J)

# APPLICATION NO. 128/1993 and Nos. 179 to 202/1993

- Shri S.K. Sreenivasan Aged 55 years 3111, HAL, 2nd Stage, 6th Main Indiranagar, Bangelore-560 038.
- Shri K.S. Sundar Rejen
   Aged 47 years
   C-1-13, DRDO Complex
   C.V. Remen Nager, Bangalore-560 093.
- 3. Shri G. Perumal Aged 47 years 240, 4th Main West of Chord Road Bangalore-560 033
- 4. Shri A.K. Mukherjee Aged 69 years 1158, Kammanahelli Main Road R.S. Palya, M.S. Nagar Bengalors-560 033
- 5. Shri G. Asservadam Aged 54 years 2, Srinivase Layout 1.R. puram, 8 angelore.
- Shri B. Sivaprekasam
   Aged 52 years
   720, Kariyanapalya Extension
   Waar Singh Engineering Works
   Bangalore-560 084.
- Shri K, Vemmenachari
   Aged 59 years
   188, Krishnaieh Palye
   NGEF Back, Bangalore-560 038.
- 8. Shri M.D. Saifulla Khan Aged 55 years Foreman, Gas Turbine Research Estt. > Bangalore.
- Shri E. Jayapalan
   Aged 51 years
   Brindaven Laput
   Vijinapura, K.R. Puram, Hobli
   Bangalore-560 016.
- 10. Shri C.T. John Aged 58 years 294/A, 6th Main, Further Extn., Viveknagar Extension, Bangalore-560 047.

BANGING

....2/-

- 11. Shri K. Chandran
  Aged 51 years
  8, Munianjinappa Block
  Near Thippasandra
  J. B. Nagar Post
  Bangalore-560 075.
  - 12. Shri M.A. Dass Aged 58 years C-4-5, DRDO Complex C.V. Raman Nagar Bangalore-560 093.
- 13. Shri G.M. Zieuddin 93/5, 6th Cross Chalvadipalya Bangalore-560 053
- 14. Shri D.S. Suryanarayana Aged 44 years' 77, Brindavan Layout Vijinapura, K.R. Pura, Hobli Bangalore-560 016.
- 15. Shri 8. Mahadevappa Aged 55 years C-11-10, DRDD Complex C.V. Ramannagar Bangalore-560 093.
- 16. Shri V. Radhakrishnan Aged 56 years C-4-1, DRDO Complex C.V. Raman Nagar Bangalore-560 093.
- 17. Shri M. Naganna
  Aged 55 years
  88, 3rd Main
  Ramachandrapuram
  Near Sujatha Theatre
  Bangalore-560 021.
- 18. Shri H. Anjanappa Aged 55 years 604, 10th A Main, 3rd Stage 4th Block, Basavaswaranagar Bangalore-560 079.
- 19. Shri P.K. Raju
  Aged 57 years
  696, BDA Quarters B Type
  7th Cross, Domlur, Bangalore-560 071.
- 20. Shri R. Vaidyanathan
  Aged 56 years
  S/o. Sri V. Ramanatha Sharma
  4164, 19th Cross, 8 Block
  Subramanyanagar, Bangalore-560 021.
- 21. Shri T. Ranganath
  Aged 59 years
  110, NHCS Layout, Basaveswaranagar
  Bangalore 560 079

- 22. SHRI B.S. Sathyanarayana Rao Agad 58 yaara 199/54, Link Road Seshadripuram Bangalore-560 020
- 23. Shri Ramji Sharma
  Aged 49 years
  C-8-4-DRD0 Complex
  C.V. Raman Nagar, Bangalore-560 003.
- 24. Sri MIR FIYAYZALI QURESHI
  Aged 49 years
  Asst. Foreman
  Acconautical Development Estt.
  C.V.Raman Nagar, Bangalore-560 093.

Applicants

(Dr. M.S. Nagaraja, Advocate)

Vs.

- 1. Union of India
  Represented by Secretary
  to Govt. Ministry of Defence
  (Research & Development)
  Sena Bhavan, New Delhi.
- 2. The Scientific Adviser to
  Raksha Mantri and Director General
  Research and Development
  Directorate of Personnel
  Ministry of Defence, Sena Bhavan
  West Block, New Delhi.
- 3. The Director
  Gas Turbine Research Institute
  Research and Development Organisation
  Ministry of Defence, P.B. No. 9302
  Bangalore-560 093.
- 4. The Director
  Aeronautical Development Estt.
  Research & Development Organisation
  C.V. Raman Nagar
  Bangalore-560 093.
- 5. Shri Mukundan Kamath (Foreman)
  Gas Turbine Research Institute
  Research & Development Organisation
  Ministry of Defence, P.B. No.9302
  Bangalore-560 093.
- 6. Shri N.S. Kadri (Foreman
  Gas Turbine Research Institute
  Research & Development Organisation
  Ministry of Defence, P.B. No.9302
  Bangalore-560 093.

Respondents

(Shri M.V. Rao, Advocate)

This application having come up for hearing before the Tribunal today, Hon'ble Shri S. Gurusankaran, Member(A)

made the following:



#### ORDER

In this application filed by 24 applicants, who are working in various establishments of the DRDO, are aggrieved by the fact that they have been denied promotion to the higher grades consequent on their being placed in the grade of Rs 425-700 with restrospective effect from 1.3.1977 and they have prayed for directing the respondents 1 to 4 to convene a review DPC and to consider the case of the applicants for promotion to the cadres according to the recruitment rules and to grant all consequential benefits, including arrears of pay.

- 2. On the filing of the application, notice was issued to the respondents and they have acknowledged the same. Shri M. V. Rao has filed his memo of appearance but the respondents have not filed any reply.
- submitted by Dr. M.S. Nagarada, appearing for the applicants that an exactly identical case involving some other staff of the Gas Turbine Research Establishment in which some of the present applicants are also working has been allowed in 0.A. 245/1992 disposed off by a Bench of this Tribunal vide order dated 13.7.1993. He further pointed out that, that application was allowed following the judgement in 0.A.600/1991 disposed off on 6.4.1993 relating to Aeronautical Development Establishment which is also one of the organisations under the DRDO. Dr. Nagareja further pointed out that the facts in this case are exactly identical with those in 0.A.600/1991 and 245/1992. Shri M.V. Rao, appearing for the respondents, while in all fairness admits that the facts of the case are the same,



18 000 01

วส์ เท.

strongly argued against the relie being granted prayed for by the applicants.

3. 114

Having heard the counsel for both the parties, we find that the facts of this case are not in dispute and they are exactly idential with those of 3.50 6 20 0.A. 600/1991 and 245/1992. We also find that the hallen als the second of the second respondents have not been able to putforth any view . Us s and inc. points so as to necessitate any reconsideration of the en . OS - 1 1 1 decision already arrived at in the above applications. 5 G. It is further seen that all these applicants belonging to various DRDO establishments at Bangalore are in one ធាន : សួ seniority list as far as these promotions prayed for by them are concerned. Hence judicial propriety demands that seniority being the same and conditions are exactly identical, we are bound to follow the gudgement elready given by a co-ordinate Bench of this Tribunal Jackage or

In the result, we allow this application 5. and pass an order directing preparation of a seniority list on the basis of rational and objective principles for promotion to the level of Chargeman/and above in respect of vacancies, which arose prior to 28.1.1992 and which will be available after 12.9.1981 to Precision Mechanics in the to to the same scale of & 425-700 with 3 years service. This direction POSEL PAR TOPAL is to be complied within 5 months from the date of this order. Regarding the payment of arrears and allowances consequent specialization to alt to the promotions of the applicants to the various grades after preparation of the common seniority Fist on a rational and objective principles, it is directed that they will be eligible for the same with effect from 28.1.1990, i.e., 3 years



However, it is clarified that the applicants pay should be fixed in the relevant grades applicable et the time on proforma basis from the respective dates of their promotions and their pay fixed in subsequent grades taking the notional service they would have put in different grades. Only the actual arrears of pay shall be restricted to 3 years as mentioned above. The applicants will not be entitled to any other reliefs prayed for in this application and accordingly the applications are disposed off with no order as to costs.

sd-

Sid-

(A.N. VLDJANARADHYA)
(ASHDANARADHYA)

(S. GLRUSANKARAN)
MEMBER(A)

WINIET TO THE TOTAL OF THE TOTA

TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench

Bangaloro

15/12/94